

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. †2236
ANSWERED ON 14.03.2023**

Sports Talent in Backward Areas

†2236. SHRI MALOOK NAGAR:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of the policies of the Government to develop sports related facilities and encourage sports talent in the backward areas of the country;**
- (b) the policies of the Government to encourage collective participation of youth in annual sports competitions and if so, the details thereof; and**
- (c) the efforts of the Government to address problems like corruption and mismanagement by sports officials, social and economic inequalities and lack of infrastructure and the improvement made so far and if so, the details thereof?**

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ SHRI ANURAG SINGH THAKUR }**

(a) to (c) This Ministry aims at strengthening the entire sports ecosystem to promote the twin objectives of mass participation and promotion of excellence in sports across the country. It focuses on the broad basing of sports amongst the youth and the promotion of sports activities throughout the country, including backward areas.

The Ministry implements the following schemes for the promotion of sports in the country:

- (i) Khelo India- National Programme for Development of Sports;**
- (ii) Assistance to National Sports Federations;**

(iii) Special Awards to Winners in International Sports Events and their Coaches;

(iv) National Sports Awards;

(v) Pension to Meritorious Sportspersons;.

(vi) Pandit Deendayal Upadhyay National Sports Welfare Fund;

(vii) National Sports Development Fund; and

(viii) Running Sports Training Centres through Sports Authority of India.

Details of the above schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India.

Further to address problems like corruption and mismanagement by sports officials, the Governance of National Sports Federations (NSFs) is regulated in accordance with the provisions of the National Sports Development Code of India 2011 (Sports Code), which, inter alia, stipulate good governance practices, transparency, and fairness in selection process of sportspersons, redressal of grievances of sportspersons, prevention of sexual harassment of women at workplace etc.
